

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 762 OF 2018
IN DFR NO. 1540 OF 2018

Dated: 14th September, 2018

Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Uttarakhand Power Corpn. Ltd.

.... Appellant(s)

Vs.

M/s Greenko Budhil Hydro Power Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Suraj Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-2

ORDER

(IA no. 762 of 2018 – delay in filing)

The learned counsel appearing for the applicant/appellant requests for some time as there is a bereavement in the family of main counsel. Accordingly, time is granted. Mr. Buddy A. Ranganadhan, learned counsel takes notice on behalf of respondent no.2.

List the matter on **26.09.2018.**

(S.D. Dubey)
Technical Member
mk/vg

(Justice N.K. Patil)
Judicial Member